furnished by Ministry of Food Processing Industries, no proposal is pending with them for treating a particular activity as agro-based industry.

### **Deviation from the DPE Guidelines**

909.SHRI SUNDER SINGH BHANDARI: Will the MINISTER OF CHEMICALS & FERTILIZERS be pleased to state:

(a) whether the H1L management has deviated from the DPE guidelines in the matter of lower level officers;

(b) if so, the reasons therefor/

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRIRAM LAKHAN SINGH YADAV): (a) No, Sir.

(b) Does not arise.

# Enhancement of Job Reservations for SCs and STs

910.SHRI V.P. DURAISAMY: Will the Minister of WELFARE be pleased to state:

(a) whether Government have received any proposal to enhance reservations for SCs and STs in the Central Government jobs;

(b) if so, when the reservation parcentage was fixed for SCs and STs in Government jobs; and

(c) whether there is any proposal with Government to reserve 30% of Central Government jobs for ladies?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) In view of the 50% ceiling on reservation, no proposal for enhancement of the percentage reserved for SCs and STs is under consideration.

(b) Percentage of reservation for Scheduled Castes and Scheduled Tribes were fixed @ 12.5% and 5% respectively vide Ministry of Home Affairs Resolution No. 42/21/49 NGS dated 13.9.1950 and revised @ 15% and 7.5% respectively vide Ministry of Home Affairs Resolution No. 27/25/68-Estt. (SCT) dated 25.3.1970.

(c) Yes, Sir.

## Funds Spent on Publicity

911.SHRI YERRA NARAYANASWAMY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the funds spent on publicity in 1995-96 by Government to high-light policies and achievements by Rural Development Ministry; and

(b) the details of sector-wise spending?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAM BHAI H. PATEL): (a) An amount of Rs. 1382.96 lakhs (one thousand three hundred eighty two lakhs and ninety six thousand) has been spent during 1995-96 for making people aware of the programmes of this Ministry and to activate target groups for taking benefits from the programme meant for them.

(b) A Statement showing the details of sector-wise release of funds is given in the enclosed statement.

#### Statement

Details of Sector-wise Release of funds by the Ministry of Rural Areas & Employment During 1995-96

	Sector An	nount Released
	(R	(Rs. in lakhs)
1.	Advertisements through Directorate of Advertising & Publicity (DAVP)	23.34
2.	Films produced by the Ministry	11.73
3.	Information, Education and Communication (IEC) Campaign through District Rural Development Agencies	26.50

Sector	Amount Released
	(Rs. in lakhs)
<ol> <li>Multi-Media campign through various units of Ministry of Information &amp; Broadcasting inclu production of films/spots etc. through Doordarshan</li> </ol>	1090.16 uding
5. Photographic work through Press Information Bureau (PIB) etc.	5.42
6. Printing of Manuals/Publicity M	aterial 12.17
7. Press Conferences/tours of Journalists/exhibitions	13.64
<ol> <li>Publicity through Directorate of Advertising &amp; Publicity (DAVP) Annual Plan</li> </ol>	200.00 under
Total	Rs. 1382.96

#### **Employees of Haldia Projects of HFC**

912. SHRI KRISHAN LAL SHARMA : Will the Minister of CHEMICAL & FERTILIZERS be pleased to state:

(a) whether it is a fact that the Hindustan Fertilizers Corporation's Haldia Plant has 1600 employees on a paid holiday for the last 17 years;

(b) if so, the reasons thereof;

(c) whether Government have drawn up any scheme to put these employees to some productive use;

(d) if so, main features thereof; and

(e) when the scheme is likely to be implemented?

THE MINISTER OF CHEMICALS & FERTILIZERS (SHRI RAMLAKHAN SINGH YADAV) : (a) to (e) The repeated equipment break-down during the commissioning of Haldia Project of Hindustan Fertilizer Corporation Ltd. (HFC) led to suspension of the project activities in Oct. 1986 as there was uncertainty regarding successful commissioning and viable operation of the project. None of the alternatives subsequently considered in an attempt to revive/rehabilitate the Haldia Project was found viable in view of increasing cost of production.

In the meantime, HFC had been declared a sick company by the Board for Industrial and Financial Reconstruction (BIFR). Since the revamp of Haldia project was not found to be techno-economically feasible, it has been decided to attract private capital for its rehabilitation. However, any action with regard to the revival of HFC, including its Haldia Project, is dependent on the outcome of the proceedings pending before the BIFR.

At present, there are about 1510 employees on the rolls of the Håldia Project. Their services are utilised for plant preservation, idle run of a host of moving machinery, maintenance of essential services and utilities the factory and township, upkeep of running sections like liquid ammonia unloading, storage, handling and transfer, supply of water of Indian Oil Corporation Ltd.'s Refinery and deputation of engineering personnel to other plants/ industries.

## Proposal regarding scrapping of All India Minorities Commission

### 913. SHRI G. PRATHAPA REDDY : SHRI T. VENKATIRAM REDDY:

Will the Minister of WELFARE be pleased to state :

(a) whether the attention of Government have been drawn to the public statement of the Chairman of the All India Minorities Commission made at Nalgonda in Andhra Pradesh, in which he has demanded the scrapping of the Commission as it has failed to render justice to the Minorities;

(b) if so, the reaction of Government thereto; and